

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 04.07.2022 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayan Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 03 of 2022	Sanjeev Mahajan Vs. Indian Bank (Erstwhile Allahabad Bank) & Anr.	Kumar Anurag Singh	Rajesh Kr. Gautam
2.	Comp. App. (AT) (Ins) No. 215 & 216 of 2022 & I.A. No. 818 & 819 of 2022	Amit Rajput Vs. Reckon Industries Ltd. & Anr.	Shiv M. Sharma	Mukul Bhagtani S.K. Panwar-R1 Dhwani Bagdai-IRP

For Orders

3.	Comp App. (AT) No. of 2021 Dairy No. 18025	Panagarh Cold Storage Pvt. Ltd. & Ors. Vs. Parijat Roy & Ors.	Subrata Adhikari- Authorized Representative	
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For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 432 of 2022	Santosh Pawar Vs. Reliance Commercial Finance Ltd & Anr.	Shrey Yadav	Ashok Kriplani-R2
5.	Comp. App. (AT) (Ins) No. 505 of 2022	IDBI Bank Ltd. Vs. Nitin Fire Protection Industries Ltd.	Anlur Mittal	
6.	Comp. App. (AT) (Ins) No. 613 of 2022	TP Central Odisha Distribution Ltd. Vs. Cos Board Industries Ltd. Through its Resolution Professional & Ors.	Shruti Kanodia	
7.	Comp. App. (AT) (Ins) No. 710 of 2022	Hari Vitthal Mission Vs. Ravi Sethia Resolution Professional of 'Suasth Healthcare Foundation' currently undergoing CIRP	Eshna Kumar	

8.	Comp. App. (AT) (Ins) No. 711 of 2022	Bank of Maharashtra Vs. Vijay Kumar Resolution Professional of SOHO Infrastructure Pvt. Ltd. & Ors.	Nishant Awana	
9.	Comp. App. (AT) (Ins) No. 712 & 713 of 2022	Vedanta Ltd. Vs. CA Vikash Gautamchand Jain & Anr.	Diwakar Maheshwari	
10.	Comp. App. (AT) (Ins) No. 714 of 2022	ICICI Bank Ltd. Vs. Sudhir Narayanrao Modak & Ors.	Ankur Mital	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 418 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr. With	Kumar Ayush	Druv Malik Palak Nenwani Mannat Sabharwal
12.	Comp. App. (AT) (Ins) No.464 of 2022	Ashok Tiwari Vs. DBS Bank India Ltd. (DBIL) & Anr.	Shashwat Anand	Druv Malik Palak Nenwani Mannat Sabharwal
13.	Comp. App. (AT) (Ins) No.460 of 2022	Pratim Bayal Liquidator, A.K. Power Industries Pvt. Ltd. Vs. Ayan Malick & Ors.	Sadapurna Mukherjee	Sanwal Tibrewal Shaunak Mitra-R1
14.	Comp. App. (AT) (Ins) No. 592 of 2022	KL Rathi Steels Ltd. Vs. Ajit Kumar Jha (Resolution Professional of Rathi TMT Saria Pvt. Ltd.) & Anr.	Meghna Tandon	Abhishek Anand Karan Kohli

For Hearing

15.	Comp. App. (AT) (Ins) No. 315 of 2021	Om Prakash Pandey Vs. Indian Overseas Bank & Anr.	Subhasish Bhowmick	Ramesh Chandra Prusti Sukriti Dutta-R1 Rahul Auddy-R2
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By order of Hon'ble Chairperson
-sd/-
Registrar